

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :26/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/21993/2026 ARBP/27/2026	ARUN KUMAR MOHANTY VS UNION OF INDIA	JATINDRA KUMAR MOHAPATRA VS	// ( //
2	D-ARBP/23270/2026 ARBP/28/2026	MOHIT JAISWAL VS YAZDANI STEEL AND POWER LTD., BHUBANESWAR	BIBHUTI BHUSAN PANDA VS	// ( //
3	D-BLAPL/15040/2026 BLAPL/5331/2026	RASHMI RANJAN BARIK @ SAGAR VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /219 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/000074/2026
4	D-BLAPL/15492/2026 BLAPL/5332/2026	PAPUNI RAKHIT VS STATE OF ODISHA	KULDEEP MOHANTY VS	GANIA /50 /2026 J.M.F.C.,DASAPALLA(Nayagarh ) GR/0000176/2026
5	D-BLAPL/15542/2026 BLAPL/5333/2026	PREM KUMAR SAW VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,(PANPOSH), ROURKELA(Sundergarh) GR/0002432/2025
6	D-BLAPL/15493/2026 BLAPL/5334/2026	UDAYA BISOI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	B.SINGHPUR /5 /2023 A.D.J.,JEYPORE(Koraput) CT/0000052/2023
7	D-BLAPL/13814/2026 BLAPL/5335/2026	BALARAM SWAIN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	DHARAKOT PS /31 /2026 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000008/2026
8	D-BLAPL/15502/2026 BLAPL/5336/2026	DEEPANSHU SINGH VS STATE OF ODISHA	DEVASHIS PANDA VS	DUNGURIPALI /219 /2025 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000094/2025
9	D-BLAPL/13836/2026 BLAPL/5337/2026	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	DEBANAN DAS VS	BIRMITRAPUR /98 /2025 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) Spl/0000038/2025
10	D-BLAPL/15518/2026 BLAPL/5338/2026	ANIL BEHERA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	AIRPORT /173 /2026 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0000918/2026
11	D-BLAPL/14126/2026 BLAPL/5339/2026	ARJUN BAG VS STATE OF ODISHA	PRAYASH KUMAR PANDA VS	SAMBALPUR TOWN /54 /2026 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000392/2026

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12	D-BLAPL/14789/2026 BLAPL/5340/2026	CHANDU DAS VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BALASORE SADAR /37 /2026 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000055/2026
13	D-BLAPL/15412/2026 BLAPL/5341/2026	PRASAD BARDHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TUMUDIBANDHA /22 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000082/2026
14	D-BLAPL/15522/2026 BLAPL/5342/2026	PINTU PRADHAN VS STATE OF ODISHA	DEBASIS SARANGI VS	BEGUNIAPADA /228 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000876/2026
15	D-BLAPL/14820/2026 BLAPL/5343/2026	SUDARSHAN BADI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur ) SPL. 2(a)C.C./0000014/2026
16	D-BLAPL/15414/2026 BLAPL/5344/2026	AMANULLAH KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CYBER CRIME AND ECO. OFFENCE, CU S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000073/2025
17	D-BLAPL/15523/2026 BLAPL/5345/2026	PATHANI JENA VS STATE OF ODISHA	AMITAV TRIPATHY VS	PURUNAKATAK /61 /2026 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000090/2026
18	D-BLAPL/14948/2026 BLAPL/5346/2026	BISWARANJAN PATTANAYAK VS STATE OF ODISHA	PRATIK NAYAK VS	JAJPUR ROAD /70 /2025 A.D.J.,JJPUR ROAD(Jajapur ) ST/0000033/2025
19	D-BLAPL/15415/2026 BLAPL/5347/2026	JATIN PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	SARANGADA /90 /2022 A.D.J.,BALLIGUDA(Kandhamal) ST/0000033/2023
20	D-BLAPL/14594/2026 BLAPL/5348/2026	JAGADISH SISA @ JAGA SISA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	KORAPUT SADAR /213 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0001088/2025
21	D-BLAPL/15417/2026 BLAPL/5349/2026	RAMESH CHANDRA MAJHI VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	LAXMISAGAR P.S. /396 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha ) CT/0000768/2025
22	D-BLAPL/15499/2026 BLAPL/5350/2026	BURAGANA SRINIBAS RAO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /37 /2026 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000062/2026
23	D-BLAPL/15527/2026	JITENDRA KUMAR BISWAL	AMITAV TRIPATHY	DASPALLA /81 /2026

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	BLAPL/5351/2026	VS STATE OF ODISHA	VS	J.M.F.C.,DASAPALLA(Nayagarh ) GR/0000154/2026
24	D-BLAPL/15421/2026 BLAPL/5352/2026	UMUDI KRISHNA RAO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MATHILI /23 /2021 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000025/2021
25	D-BLAPL/15537/2026 BLAPL/5353/2026	ASHOK BAGARTI VS STATE OF ODISHA	SARBESWAR SAHOO VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000269/2026
26	D-BLAPL/15323/2026 BLAPL/5354/2026	DILLIP RAY VS STATE OF ODISHA	PRASANTA KUMAR ROURAY VS	NAKTIDEUL /16 /2026 S.D.J.M.,RAIRAKHOL(Sambalpur) GR/0000062/2026
27	D-BLAPL/15422/2026 BLAPL/5355/2026	RABIN SATAPATHY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PAHALA /80 /2025 A.D.J.,BHUBANESWAR(Khordha ) CT/0000426/2025
28	D-BLAPL/15534/2026 BLAPL/5356/2026	RAJA MOHAPATRA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	TANGI (KHURDA) /68 /2026 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKOT GR/0000063/2026
29	D-BLAPL/15423/2026 BLAPL/5357/2026	SAUD ALI @ SAUD VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	/ /0 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) 2(A)CC/0000009/2026
30	D-BLAPL/15425/2026 BLAPL/5358/2026	BHAIYA KHAN VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	/ /0 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) 2(A)CC/0000008/2026
31	D-BLAPL/15332/2026 BLAPL/5359/2026	INASA PRADHAN VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000028/2026
32	D-BLAPL/15448/2026 BLAPL/5360/2026	PANU NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /89 /2022 A.D.J.,KODALA(Ganjam) ST/0000030/2023
33	D-BLAPL/15555/2026 BLAPL/5361/2026	ANANTA MALI VS STATE OF ODISHA	RABINDRA NATH PANDA VS	GUNUPUR /139 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000047/2025
34	D-BLAPL/15335/2026 BLAPL/5362/2026	DURBASHA MALLICK VS STATE OF ODISHA	JAYANTI PANIGRAHI VS	KHAJURIPADA /47 /2023 A.D.J.,PHULBANI(Kandhamal)

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35	D-BLAPL/15449/2026 BLAPL/5363/2026	STATE OF ODISHA UTTAM NAYAK VS STATE OF ODISHA	MAHES DAS VS	ST/0000059/2023 KOTOAGARH /25 /2024 A.D.J.,BALLIGUDA(Kandhamal) ST/0000068/2024
36	D-BLAPL/15453/2026 BLAPL/5364/2026	SUKLAL MUNDA @ SUKLAL HANAHAGA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	JODA /78 /2026 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0000285/2026
37	D-BLAPL/15337/2026 BLAPL/5365/2026	ASHIS @ ASHISH KUMAR PRADHAN VS STATE OF ODISHA	RAKESH BEHERA VS	BIKRAMPUR FCI /101 /2026 SPECIAL JUDGE,TALCHER(Anugul ) Spl/0000007/2026
38	D-BLAPL/15648/2026 BLAPL/5366/2026	AKULA SETHI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KABISURYANAGAR /444 /2022 A.D.J.,KODALA(Ganjam) ST/0000072/2023
39	D-BLAPL/15402/2026 BLAPL/5367/2026	UDHABA KISAN VS STATE OF ODISHA	SWETA DASH VS	THELKOLOI PS /297 /2024 2ND A.D.J., SAMBALPUR(Sambalpur) ST/0000072/2022
40	D-BLAPL/15409/2026 BLAPL/5368/2026	SIBA SWAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BANAPUR P.S. /101 /2004 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000149/2004
41	D-BLAPL/15557/2026 BLAPL/5369/2026	B. NAGESWAR RAO VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,PURI(Puri) GR/0000674/2026
42	D-BLAPL/15457/2026 BLAPL/5370/2026	BISWANATH LENKA VS STATE OF ODISHA	RAKESH SHARMA VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,PURI(Puri) GR/0000674/2026
43	D-BLAPL/15410/2026 BLAPL/5371/2026	TUNA DORA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KISHORENAGAR (ANUGUL) /66 /2026 SPECIAL JUDGE ATHMALLIK(Anugul ) Spl/0000003/2026
44	D-BLAPL/15460/2026 BLAPL/5372/2026	BASANTI MIRDHA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	BELTUKURI /51 /2020 A.D.J.,NAWAPARA(Nuapada ) ST/0000003/2021
45	D-BLAPL/15411/2026 BLAPL/5373/2026	GANESH PRADHAN VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	RENGALI /117 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000027/2026

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46	D-BLAPL/14001/2026 BLAPL/5374/2026	KRUSHNA CHANDRA MALLICK VS STATE OF ODISHA	RAMAKANTA PANDA VS	SINGLA /77 /2026 SPECIAL JUDGE (POCSO), BALASORE(Bl) Spl/0000074/2026
47	D-BLAPL/15486/2026 BLAPL/5375/2026	BHUBANESWAR RANA @ BHOLA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH SADAR /120 /2026 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000029/2026
48	D-BLAPL/15489/2026 BLAPL/5376/2026	RAJEEV LOCHAN DAS VS STATE OF ODISHA	SUMIT SEKHAR PATTANAIK VS	EOW,BHUBANESWAR /12 /2023 PRESIDING OFFICER, DESIGNATED CO CT/0000101/2023
49	D-BLAPL/15491/2026 BLAPL/5377/2026	BRAJA KISHORE MALI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PIPLI /219 /2026 J.M.F.C.,PIPLI(Puri) GR/0000302/2026
50	D-BLAPL/15558/2026 BLAPL/5378/2026	BARUNA BAGARTI VS STATE OF ODISHA	SARBESWAR SAHOO VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000270/2026
51	D-BLAPL/15559/2026 BLAPL/5379/2026	RAJU KHILLO VS STATE OF ODISHA	SARBESWAR SAHOO VS	SUNABEDA /86 /2025 ADDL DISTRICT AND SESSIONS JUDGE CT/0000016/2026
52	D-BLAPL/15626/2026 BLAPL/5380/2026	APURBA BISWAS VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KALIMELA /22 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000025/2025
53	D-BLAPL/15565/2026 BLAPL/5381/2026	LABA SA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	SUNDARGARH TOWN /161 /2026 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000659/2026
54	D-BLAPL/15610/2026 BLAPL/5382/2026	RAMA SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /354 /2026 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000025/2026
55	D-BLAPL/15639/2026 BLAPL/5383/2026	RAMA KRUSHNA SAGARIA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MATHILI /161 /2025 A.D.J.,MALKANGIRI(Malkangiri ) CT/0000110/2025
56	D-BLAPL/15138/2026 BLAPL/5384/2026	BALARAM BISOI VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	ORKEL /33 /2025 A.D.J.,MALKANGIRI(Malkangiri ) CT/0000045/2025
57	D-BLAPL/15671/2026	ELU @ LOKNATH NAG	BIDYADHAR PANDA	SAMBALPUR SADAR /154 /2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/5385/2026	VS STATE OF ODISHA	VS	SPL.JUDGE SAMBALPUR(Sambalpur) TR/000052/2026
58	D-BLAPL/15642/2026 BLAPL/5386/2026	MANAS MOHARANA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /136 /2026 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000191/2026
59	D-BLAPL/15646/2026 BLAPL/5387/2026	KARUNAKAR SINGH @ KARAN VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	LAIKERA /64 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0000325/2026
60	D-BLAPL/15654/2026 BLAPL/5388/2026	KARUNAKAR SINGH @ KARAN VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	JHARSUGUDA SADAR /101 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0000350/2026
61	D-BLAPL/13094/2026 BLAPL/5389/2026	JAYANTA MANDAL VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// J.M.F.C.,BHOGRAI(Baleshwar) 2(A)CC/0000057/2026
62	D-BLAPL/13727/2026 BLAPL/5390/2026	SUMANTA SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /211 /2026 J.M.F.C,PARJANG(Dhenkanal) GR/0000270/2026
63	D-BLAPL/14387/2026 BLAPL/5391/2026	SANUWARI BIBI VS STATE OF ODISHA	MANORANJAN MISHRA VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000024/2026
64	D-BLAPL/14670/2026 BLAPL/5392/2026	UMA SHANKAR NAIK @ UMA NAIK VS STATE OF ODISHA	RAJKISHORE SWAIN VS	BIRMAHARAJPUR /200 /2025 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000027/2025
65	D-BLAPL/15247/2026 BLAPL/5393/2026	HUSSAIN KHAN VS STATE OF ODISHA	SISIRA PANIGRAHI VS	DHARAMGARH /33 /2025 A.D.J.,DHARAMGARH(Kalahandi) CT/0000035/2025
66	D-BLAPL/14835/2026 BLAPL/5394/2026	SURYAKANTA MISHRA @ MUNU VS STATE OF ODISHA	ANURAG PATI VS	KAKATAPUR /1 /2026 CIVIL JUDGE (JD)-CUM-JMFC, KAKATAPUR GR/0000001/2026
67	D-BLAPL/14864/2026 BLAPL/5395/2026	MITHUN DAS VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ERASAMA /134 /2026 J.M.F.C.,ERASAMA(Jagatsinghapur ) GR/0000268/2026
68	D-BLAPL/15669/2026 BLAPL/5396/2026	KHAN @ ARJUN BEHERA VS	PRATAP CHANDRA CHHINCHANI VS	NCB BHUBANESWAR /10 /2025 A.D.J.,KARANJIA(Mayurbhanj)

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69	D-BLAPL/15179/2026 BLAPL/5397/2026	UNION OF INDIA (NCB) ASHUTOSH UDGATA VS STATE OF ODISHA	LAXMI NRUSINGHA SAHU VS	Spl/0000018/2025 DHARAKOT PS /84 /2026 J.M.F.C.,ASKA(Ganjam) GR/0000276/2026
70	D-BLAPL/15253/2026 BLAPL/5398/2026	SURENDRA JAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /5 /2026 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000017/2026
71	D-CMP/24045/2026 CMP/924/2026	KASHINATH BEHERA VS SRIMANTA PRUSTY	SRITAM KUMAR NAYAK VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK IA/0000001/2026
72	D-CMP/23457/2026 CMP/925/2026	DHARANI @ DHARANIDHAR BISWAL VS NIMAIN CHARAN ROUT	SUDARSAN BEHERA VS	// CIVIL JUDGE (SD), JAJPUR ROAD(Jajapur) CS/0000006/2016
73	D-CMP/23726/2026 CMP/926/2026	SWAPNENDULAL MAHAPATRA VS G. LAXMAN ACHARY	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (JD),PURI(Puri) CS/0000007/2014
74	D-CMP/22609/2026 CMP/927/2026	KARTIK AICH VS KRUSHNA CHANDRA SWAIN	SOUMYA RANJAN PATI VS	// A.D.J.,JAJPUR ROAD(Jajapur ) RFA/0000046/2016
75	D-CONTC/20710/2026 CONTC/3237/2026	BARUN KUMAR MAJHI VS MIHIRA PRASAD MOHANTY, OAS	ADV. VS	// () //
76	D-CONTC/22616/2026 CONTC/3238/2026	MANAS RANJAN SWAIN VS CHANCHAL RANA,IAS	ADV. VS	// () //
77	D-CONTC/16617/2026 CONTC/3239/2026	GAGAN BIHARI NAYAK VS ARVIND AGRAWAL, IAS	SANGRAM JENA VS	// () //
78	D-CONTC/16648/2026 CONTC/3240/2026	PRAVAT KUMAR DASH VS BALAMUKUNDA BHUYAN, DIRECTOR , ELEMENTARY EDUCATION, ODISHA	ADV. VS	// () //
79	D-CONTC/16654/2026 CONTC/3241/2026	LAXMIPRIYA PRUSTY VS ARAVIND AGRAWAL, IAS	ADV. VS	// () //

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80	D-CONTC/23859/2026 CONTC/3242/2026	RABINDRA BISWAL VS SUMAN GHOSH, TAHASILDAR, AUL	ADV. VS	// () //
81	D-CONTC/24276/2026 CONTC/3243/2026	BINAPANI MAHALIK VS BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION, KHORDHA	ADV. VS	// () //
82	D-CONTC/16709/2026 CONTC/3244/2026	BABULA PRADHAN VS UMA NANDURI, PRINCIPAL CHIEF CONSERVATOR OF FOREST(KL), ORISSA	ADV. VS	// () //
83	D-CONTC/16721/2026 CONTC/3245/2026	SUDHANSHU SEKHAR PUROHIT VS ARAVIND AGARWAL, I.A.S	ADV. VS	// () //
84	D-CRLA/11530/2026 CRLA/467/2026	SANTOSH NAYAK @ SANTOSH KUMAR NAYAK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	MAHANGA /88 /2019 A.D.J.,SALIPUR(Cuttack) ST/0000063/2022
85	D-CRLA/14198/2026 CRLA/468/2026	ANUJ SORENG VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /375 /2025 A.D.J.,SUNDARGARH(Sundargarh) Spl/0000091/2025
86	D-CRLMA/10388/2026 CRLMA/58/2026	INFORMANT VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /297 /2025 J.M.F.C.,KHURDA(Khordha ) GR/0001027/2025
87	D-CRLMA/13120/2026 CRLMA/59/2026	VICTIM VS STATE OF ODISHA	LALITENDU MISHRA VS	BALIANTA P.S. /415 /2025 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESHWAR TR/0000474/2025
88	D-CRLMC/14805/2026 CRLMC/1761/2026	GITANIALI BERA VS SWAGATIKA MOHAPATRA	RAJENDRA NARAYAN ROUT VS	// A.D.J.,BALASORE(Baleshwar) CRREV/0000049/2024
89	D-CRLMC/12178/2026 CRLMC/1762/2026	KRISHNA MACHKHAND VS ASHOK KUMAR DEHURY	RITESH KUMAR PARICHHA VS	// S.D.J.M.,SAMBALPUR(Sambalpur) ICC/0000279/2023
90	D-CRLMC/15574/2026 CRLMC/1763/2026	MOHD. SHAUKAT ALI @ SHAUKAT ALI VS STATE OF ODISHA	PRAVIN KUMAR HOTA VS	SUNDARGARH TOWN /174 /2024 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH ICC/0000057/2025
91	D-CRLMC/13148/2026	RANGABATI BEHERA	SUBRATA MISHRA	CHANDAKA P.S. /73 /2015

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	CRLMC/1764/2026	VS STATE OF ODISHA	VS	J.M.F.C.,BHUBANESWAR(Khordha ) GR/0000770/2015
92	D-CRLMC/11023/2026 CRLMC/1765/2026	RUBIEL RAITA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /135 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj) Spl/0000039/2025
93	D-CRLMC/15017/2026 CRLMC/1766/2026	DIBYARANJAN SAHOO @ DIVYARANJAN SAHOO VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /617 /2025 J.M.F.C.,BASUDEVPUR(Bhadrak ) GR/0000994/2025
94	D-CRLMC/15777/2026 CRLMC/1767/2026	JYOTI PRAKASH PRADHAN VS STATE OF ODISHA	SIDHARTHA DAS VS	MANIABANDHA /54 /2026 J.M.F.C.,BARAMBA(Cuttack) GR/0000179/2026
95	D-CRLMC/15146/2026 CRLMC/1768/2026	RAMA PANGI VS STATE OF ODISHA	SARBESWAR SAHOO VS	MACHHKUND /82 /2019 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000043/2019
96	D-CRLMP/13209/2026 CRLMP/702/2026	MANJULATA BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 ( //
97	D-CRLMP/15420/2026 CRLMP/703/2026	JAYANTI SAHU VS STATE OF ODISHA	LINGARAJ MOHANTY VS	// ( //
98	D-CRLMP/14367/2026 CRLMP/704/2026	SHEIKH SHAHZAD ALAM VS SHEIKH SAHABAZ ALAM	PRASANTA KUMAR SATAPATHY VS	//0 EXECUTIVE MAGISTRATE,SUNDARGA CRMC/0000070/2025
99	D-CRLMP/15123/2026 CRLMP/705/2026	INFORMANT VS STATE OF ODISHA	ANUPAM RATH VS	//0 ( //
100	D-CRLMP/14791/2026 CRLMP/706/2026	NISHAMANI SAHU VS STATE OF ODISHA	BINAYAK MOHAPATRA VS	BOUDH /132 /2026 ( //
101	D-CRLREV/14886/2026 CRLREV/393/2026	KAILASH SAHU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /96 /2006 A.D.J.,KODALA(Ganjam) CRA/0000002/2024
102	D-FAO/22245/2026 FAO/651/2026	D.LAXMI VS	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-FAO/23427/2026 FAO/652/2026	UNION OF INDIA PRATIMA SAHU VS UNION OF INDIA	SATYABAN SAHOO VS	Oa/000064/2025 // RAILWAY CLAIMS TRIBUNAL, BHUBA
104	D-FAO/22235/2026 FAO/653/2026	GITANJALI BEHERA VS UNION OF INDIA	SATYABAN SAHOO VS	Oa/000099/2025 // RAILWAY CLAIMS TRIBUNAL, BHUBA
105	D-FAO/22631/2026 FAO/654/2026	SABITA MISHRA VS UNION OF INDIA	SATYABAN SAHOO VS	Oa/0000110/2025 // RAILWAY CLAIMS TRIBUNAL, BHUBA
106	D-LAA/23753/2026 LAA/73/2026	SPECIAL LAND ACQUISITION OFFICER,MAHANADI BRIDGE TO KUNJA CHOWK,SONWAPUR VS RABI SHANKAR SAHU	SPRANKAMBHU MISHRA,A.S.C VS	Oa/000070/2025 // PO, LA, R AND RA (ND), SAMBALPUR(S
107	D-MACA/17943/2026 MACA/506/2026	HEMANTA KUMAR PATRI VS MINAKETAN RAY	KAPILA CHARAN NAYAK VS	LA/0000254/2022 // 1ST M.A.C.T., KENDRAPARA(Kendrapara
108	D-MACA/23687/2026 MACA/507/2026	JIBESWARI NAIK VS CHANDAN SINGH	BIRANCHI NARAYAN RATH VS	Mac/000070/2023 // 3RD M.A.C.T.,JHARSUGUDA(Jharsuguda
109	D-MACA/45615/2025 MACA/508/2026	THE SR. D.M., M/S. UNITED INDIA INSURANCE COMPANY LTD., BHUBANESWAR VS DHANESWAR MOHAPATRA	PRAKASH KUMAR MOHANTY VS	Mac/000027/2024 // III M.A.C.T.,BHUBANESWAR(Khordha )
110	D-MACA/16468/2026 MACA/509/2026	ORIENTAL INSURANCE CO.LTD., CUTTACK VS BISHNU PRASAD KAR	ADAM ALI KHAN VS	Mac/0000378/2011 // 3RD M.A.C.T., JAGATSINGHPUR(Jagatsin
111	D-MACA/16509/2026 MACA/510/2026	THE D.M., M/S. ORIENTAL INSURANCE COMPANY LTD.,BHUBANESWAR VS PADMALAYA DAS	ADAM ALI KHAN VS	Mac/0000024/2017 // 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin
112	D-RSA/22437/2026 RSA/271/2026	ARABINDA SETHI VS BANAJA KUMAR PAL	BIBHUTI BHUSAN BEHERA VS	Mac/0000107/2022 // DISTRICT & SESSIONS JUDGE,DHENKA
113	D-RVWPET/24176/2026 RVWPET/139/2026	STATE OF ODISHA VS TAPAN KUMAR SAHU	DEBASISH TRIPATHY,A.G.A VS	RFA/0000024/2024 // ( //

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114	D-TRPCRL/15587/2026 TRPCRL/48/2026	PRAVASINI ROUT VS MONALISH PATTANAYAK	TUSAR KUMAR MISHRA VS	//0 J.M.F.C,CUTTACK(Cuttack) DV M.C./0000145/2025
115	D-TRPCRL/15594/2026 TRPCRL/49/2026	DEVJANI MISHRA VS JYOTSNA MISHRA	JYOTI PATNAIK VS	//0 J.M.F.C.,BHUBANESWAR(Khordha ) CMC/0000455/2025
116	D-WA/21205/2026 WA/794/2026	STATE OF ODISHA VS KRUTTIBASH JENA	SAROJ KUMAR JEE, A.G.A. VS	// 0 //
117	D-WA/20534/2026 WA/795/2026	PUNJAB NATIONAL BANK, NEW DELHI VS SIDDANANDA BHUYAN	ANJAN KUMAR BISWAL VS	// 0 //
118	D-WA/19728/2026 WA/796/2026	STATE OF ODISHA VS SACHALA KUMARI DALAI	AISHWARYA DASH,A.S.C VS	// 0 //
119	D-WP(C)/21650/2026 WP(C)/16905/2026	PREETIBALA SINGH VS BRANCH MANAGER, AXIS BANK, LOAN CENTER, BHUBANESWAR	SANTOSH KUMAR PATTANAYAK VS	// 0 //
120	D-WP(C)/22288/2026 WP(C)/16906/2026	PRAFULLA KUMAR DASH VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
121	D-WP(C)/23007/2026 WP(C)/16907/2026	AJAY KUMAR BEHERA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
122	D-WP(C)/23572/2026 WP(C)/16908/2026	M/S.HIMMAT SHG, BHADRAK VS STATE OF ODISHA	ANSHUMAN DAS VS	// 0 //
123	D-WP(C)/22639/2026 WP(C)/16909/2026	JHASAKETAN SAMAL VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
124	D-WP(C)/24126/2026 WP(C)/16910/2026	DEEPAK KUMAR DAS VS THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR COMMISSIONERATE	BHABANI PRASAD MOHANTY VS	// 0 //
125	D-WP(C)/23723/2026	IPSITA MOHANTY	SAIBRATA RATH	//

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	WP(C)/16911/2026	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/21947/2026 WP(C)/16912/2026	DHRUBA CHARAN MOHANTA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
127	D-WP(C)/22299/2026 WP(C)/16913/2026	M/S.GYANAJIT PATTANAIAK, ANGUL VS GAIL(INDIA) LTD.,BHUBANESWAR	KSHIROD KUMAR ROUT VS	// 0 //
128	D-WP(C)/21085/2026 WP(C)/16914/2026	SABITRI BHAGAT VS STATE OF ODISHA	MAHITOSH SINHA VS	// 0 //
129	D-WP(C)/23002/2026 WP(C)/16915/2026	RABINARAYAN DASMANGARAJ VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
130	D-WP(C)/18599/2026 WP(C)/16916/2026	DR.TAPAS KUMAR MOHANTY VS STATE OF ODISHA	BIKRAM PRATAP DAS VS	// 0 //
131	D-WP(C)/23432/2026 WP(C)/16917/2026	DIGAMBAR DAS VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //
132	D-WP(C)/23436/2026 WP(C)/16918/2026	KRUPASINDHU JENA VS STATE OF ODISHA	AYODHYANATH LENKA VS	// 0 //
133	D-WP(C)/18789/2026 WP(C)/16919/2026	BIJAYA KUMAR MALIK VS ADDL COMMISSIONER CONSOLIDATION AND SETTLEMENT ODISHA, KENDRAPADA	DURGA PRASAD JENA VS	// 0 //
134	D-WP(C)/21932/2026 WP(C)/16920/2026	SANTILATA SAMANTARAY VS THE DEPUTY GENERAL MANAGER, (LPG),HINDUSTAN PETROLEUM CORPORATION LTD., BHUBANESWAR	BIJAYA KUMAR NAYAK (3) VS	// 0 //
135	D-WP(C)/23437/2026 WP(C)/16921/2026	KAUSALYA DASH VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //
136	D-WP(C)/23479/2026 WP(C)/16922/2026	LAXMAN KUMAR SAHOO VS	ANUP UDAYA SENAPATI VS	// 0

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137	D-WP(C)/23439/2026 WP(C)/16923/2026	STATE OF ODISHA ARUN BISWAS VS	DURGA PRASAD JENA VS	// // 0
138	D-WP(C)/23451/2026 WP(C)/16924/2026	STATE OF ODISHA BIRENDRI BISWAL VS	MANOJ KUMAR MOHANTY VS	// // 0
139	D-WP(C)/23481/2026 WP(C)/16925/2026	STATE OF ODISHA MANASH KUMAR PALEI VS	ANUP UDAYA SENAPATI VS	// // 0
140	D-WP(C)/23441/2026 WP(C)/16926/2026	STATE OF ODISHA SUBALAYA BHUE VS	MANOJ KUMAR MOHANTY VS	// // 0
141	D-WP(C)/20402/2026 WP(C)/16927/2026	STATE OF ODISHA PURNIMA JENA VS	PRADEEP KUMAR KHUNTIA VS	// // 0
142	D-WP(C)/23455/2026 WP(C)/16928/2026	STATE OF ODISHA B.SATYANARAYAN VS	RAJIB LOCHAN PATTNAIK VS	// // 0
143	D-WP(C)/23484/2026 WP(C)/16929/2026	STATE OF ODISHA DEEPAK KUMAR SETH VS	LAXMIKANTA MOHANTY VS	// // 0
144	D-WP(C)/23444/2026 WP(C)/16930/2026	STATE OF ODISHA SANJAY DAS VS	DURGA PRASAD JENA VS	// // 0
145	D-WP(C)/23914/2026 WP(C)/16931/2026	STATE OF ODISHA ST. XAVIERS EDUCATIONAL AND CHARITABLE TRUST, CUTTACK VS	SRINIVAS MOHANTY VS	// // 0
146	D-WP(C)/23460/2026 WP(C)/16932/2026	STATE OF ODISHA GURUBARU CHHATAR VS	MANOJ KUMAR MOHANTY VS	// // 0
147	D-WP(C)/20999/2026 WP(C)/16933/2026	STATE OF ODISHA PRABHAT KUMAR DASH VS	RUDRA NARAYAN PARIJA VS	// // 0
		STATE OF ODISHA		//

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148	D-WP(C)/23467/2026 WP(C)/16934/2026	ARUN NANDA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
149	D-WP(C)/24223/2026 WP(C)/16935/2026	SURYA PRASANNA KAR VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
150	D-WP(C)/23475/2026 WP(C)/16936/2026	KUMAR SAHOO VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
151	D-WP(C)/19827/2026 WP(C)/16937/2026	MANAS KUMAR SETHI VS ADDITIONAL CHIEF SECY TO GOVT OF ODISHA , FINANCE DEPT, BHUBANESWAR, BHUBANESWAR	PRASANNA KUMAR PANDA VS	// 0 //
152	D-WP(C)/23478/2026 WP(C)/16938/2026	MADHUSUDAN BAG VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
153	D-WP(C)/21261/2026 WP(C)/16939/2026	SWARNAMALA SUBUDHI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
154	D-WP(C)/19018/2026 WP(C)/16940/2026	NIRAD KUMAR SAHOO VS THE MANAGEMENT, M/S.BHARAT SECURITY SERVICES, JAJPUR	KARUNAKAR RATH VS	// 0 //
155	D-WP(C)/23315/2026 WP(C)/16941/2026	SASMITA SAHOO VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //
156	D-WP(C)/20395/2026 WP(C)/16942/2026	HUSBAND OF THE DECEASED WIFE VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
157	D-WP(C)/21335/2026 WP(C)/16943/2026	ALOK KUMAR SAHOO VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
158	D-WP(C)/21795/2026 WP(C)/16944/2026	DEBENDRA TRIPATHY @ DEBENDRANATH TRIPATHY VS MEMBER, BOARD OF REVENUE ODISHA, CUTTACK	SAMIR KUMAR MISHRA VS	// 0 //
159	D-WP(C)/21381/2026	SUSHIL KUMAR NAYAK	RABINDRA KUMAR PATNAIK	//

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	WP(C)/16945/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/23321/2026 WP(C)/16946/2026	LAKSHYAPATI SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
161	D-WP(C)/22597/2026 WP(C)/16947/2026	BIJAY BEHERA VS THE SUPERINTENDENT, CGST AND CENTRAL EXCISE, PURI-II RANGE	ABHISHEK SAHOO VS	// 0 //
162	D-WP(C)/22797/2026 WP(C)/16948/2026	AJAY KUMAR NAIK VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// 0 //
163	D-WP(C)/22741/2026 WP(C)/16949/2026	BASANTA KUMAR BEHURA VS BRANCH MANAGER, ICICI BANK LIMITED, BHUBANESWAR	TUNA SAHU VS	// 0 //
164	D-WP(C)/23323/2026 WP(C)/16950/2026	HEMANTA KUMAR SAHOO VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //
165	D-WP(C)/23183/2026 WP(C)/16951/2026	MAYARANI DAS VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //
166	D-WP(C)/23327/2026 WP(C)/16952/2026	KAILASH CHANDRA MOHANTY VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //
167	D-WP(C)/23447/2026 WP(C)/16953/2026	SANJAY SHIKARI VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //
168	D-WP(C)/23692/2026 WP(C)/16954/2026	DR.PRATAP KUMAR DAS VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
169	D-WP(C)/23111/2026 WP(C)/16955/2026	UNION OF INDIA VS KESHAB CHANDRA MANTRY	MILON KUMAR VS	// 0 //
170	D-WP(C)/22834/2026 WP(C)/16956/2026	RADHAKANTA PRADHAN VS	SANJIB MOHANTY VS	// 0

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171	D-WP(C)/21808/2026 WP(C)/16957/2026	STATE OF ODISHA GYANA RANJAN SWAIN VS	SUBRAT KUMAR KAR VS	// // ()
172	D-WP(C)/23151/2026 WP(C)/16958/2026	STATE OF ODISHA MANJU NAIK VS	MAHADEV SAHU VS	// // ()
173	D-WP(C)/23335/2026 WP(C)/16959/2026	STATE OF ODISHA DHANURDHAR SWAIN VS	KSHIROD KUMAR ROUT VS	// // ()
174	D-WP(C)/22094/2026 WP(C)/16960/2026	STATE OF ODISHA LAXMIKANTA MANGARAJ VS	SURJYA NARAYAN SAHU VS	// // ()
175	D-WP(C)/21851/2026 WP(C)/16961/2026	STATE OF ODISHA JAGYANSINI KARALI VS	HIMANSHU SEKHAR PANIGRAHI VS	// // ()
176	D-WP(C)/23336/2026 WP(C)/16962/2026	DIRECTORS OF HEALTH SERVICE, ODISHA RATHA GOND @ MAJHI VS	DHANANJAYA MUND VS	// // ()
177	D-WP(C)/21928/2026 WP(C)/16963/2026	STATE OF ODISHA BINAPANI SAHOO VS	SANJIB KUMAR BHANJADEO VS	// // ()
178	D-WP(C)/23338/2026 WP(C)/16964/2026	COLLECTOR AND DISTRICT MAGISTRATE, DHENKANAL LALITA MAJHI VS	DHANANJAYA MUND VS	// // ()
179	D-WP(C)/23339/2026 WP(C)/16965/2026	STATE OF ODISHA BRUNDABAN MAJHI VS	DHANANJAYA MUND VS	// // ()
180	D-WP(C)/23340/2026 WP(C)/16966/2026	STATE OF ODISHA AMULYA PRAKASH PANDA VS	DHANANJAYA MUND VS	// // ()
181	D-WP(C)/23930/2026 WP(C)/16967/2026	STATE OF ODISHA M/S SPORTS EMPORIUM, KHORDHA VS	TANMAY MISHRA VS	// // ()
		STATE OF ODISHA		//

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182	D-WP(C)/23941/2026 WP(C)/16968/2026	JNANARANJAN MISHRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
183	D-WP(C)/24184/2026 WP(C)/16969/2026	RAKHI MANDAL VS DILIP KUMAR SAHA	SURENDRA KUMAR MISHRA VS	// 0 //
184	D-WP(C)/23973/2026 WP(C)/16970/2026	AMITA SAHOO VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
185	D-WP(C)/24070/2026 WP(C)/16971/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD VS THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM-DIVISIONAL LABOUR	BIBHU PRASAD PANDA VS COMMISSIONER, JAJPUR	// 0 //
186	D-WP(C)/22246/2026 WP(C)/16972/2026	JITU SASMAL @JITENDRA VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //
187	D-WP(C)/24075/2026 WP(C)/16973/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD VS THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM-DIVISIONAL LABOUR	BIBHU PRASAD PANDA VS COMMISSIONER, JAJPUR	// 0 //
188	D-WP(C)/22889/2026 WP(C)/16974/2026	DEBENDRA KUMAR PATNAIK VS STATE OF ODISHA	ARUN KUMAR MISHRA (2) VS	// 0 //
189	D-WP(C)/20110/2026 WP(C)/16975/2026	SIDHESWAR BHOI VS PROJECT DIRECTOR, NHAI/PIU,SAMBALPUR NATIONAL HIGHWAY AUTHORITY OF INDIA,SAMBALPUR	DILIP KUMAR SAHU VS	// 0 //
190	D-WP(C)/23922/2026 WP(C)/16976/2026	GOBARDHAN DAS VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //
191	D-WP(C)/22893/2026 WP(C)/16977/2026	SATYABRATA PRADHAN VS AUTHORIZED SIGNATORY, AADHAR HOUSING FINANCE LTD, BHUBANESWAR	SACHIDANANDA SAHOO VS	// 0 //
192	D-WP(C)/22411/2026 WP(C)/16978/2026	RABINDRANATH JENA VS STATE OF ODISHA	VIVEKANANDA JENA VS	// 0 //
193	D-WP(C)/24076/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD	BIBHU PRASAD PANDA	//

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	WP(C)/16979/2026	VS	VS	0
194	D-WP(C)/24365/2026	THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM-DIVISIONAL LABOUR COMMISSIONER, JAJPUR	SARBESWAR SAHOO	//
	WP(C)/16980/2026	ALOK KUMAR MOHAPATRA	VS	0
		VS	VS	0
		STATE OF ODISHA		//
195	D-WP(C)/20115/2026	HAREKRUSHNA SENAPATI	DIBYARANJAN BEHERA	//
	WP(C)/16981/2026	VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/22497/2026	UDAYAJYOTI MOHANTY	SUBHRANSU BHUSAN MOHANTY	//
	WP(C)/16982/2026	VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/22898/2026	PRAGYAN SAHOO	DR. JITENDRA KUMAR LENKA	//
	WP(C)/16983/2026	VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/22502/2026	UDAYAJYOTI MOHANTY	SUBHRANSU BHUSAN MOHANTY	//
	WP(C)/16984/2026	VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/24078/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD BILAPUR	PRASAD PANDA	//
	WP(C)/16985/2026	VS	VS	0
		THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM-DIVISIONAL LABOUR COMMISSIONER, JAJPUR		//
200	D-WP(C)/22506/2026	UDAYAJYOTI MOHANTY	SUBHRANSU BHUSAN MOHANTY	//
	WP(C)/16986/2026	VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/24698/2026	MD ZAKIR HUSSEIN	SIDHARTHA DAS	//
	WP(C)/16987/2026	VS	VS	0
		STATE OF ORISSA		//
202	D-WP(C)/22903/2026	THE DY. DIRECTOR REGIONAL RESEARCH INSTITUTE OF UNANI MEDICINE, MINISTRY OF AYURVEDA, YAMUNA NAGAR, S.P.C	MANOJ KUMAR PATI	//
	WP(C)/16988/2026	VS	VS	0
		THE AUTHORITY UNDER MINIMUM WAGES ACT 1948, BHUBANESWAR		//
203	D-WP(C)/24718/2026	M/S YAZDANI STEEL AND POWER LIMITED, BHUBANESWAR	DEEPALI MAHAPATRA	//
	WP(C)/16989/2026	VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/23964/2026	UNION OF INDIA	MANOJ KUMAR PATI, S.P.C	//
	WP(C)/16990/2026	VS	VS	0

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		RUPESH KUMAR DAS		//
205	D-WP(C)/24079/2026 WP(C)/16991/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD VS	BIBHU PRASAD PANDA VS	// ()
206	D-WP(C)/24589/2026 WP(C)/16992/2026	THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM-DIVISIONAL LABOUR M/S.SURYA ENTERPRISES, CUTTACK VS	COMMISSIONER, JAJPUR SUNIL MISHRA VS	// () ()
207	D-WP(C)/22508/2026 WP(C)/16993/2026	CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE, BHUBANESWAR UDAYAJYOTI MOHANTY VS	SUBHRANSU BHUSAN MOHANTY VS	// ()
208	D-WP(C)/24086/2026 WP(C)/16994/2026	STATE OF ODISHA THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD VS	BIBHU PRASAD PANDA VS	// ()
209	D-WP(C)/23485/2026 WP(C)/16995/2026	THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM-DIVISIONAL LABOUR PITAMBAR BARIKEE VS	COMMISSIONER, JAJPUR ANUP UDAYA SENAPATI VS	// () ()
210	D-WP(C)/20120/2026 WP(C)/16996/2026	STATE OF ODISHA Dr. KUMUDA CHANDRA SATAPATHY VS	SANTOSH KUMAR MAHANTY VS	// ()
211	D-WP(C)/23854/2026 WP(C)/16997/2026	STATE OF ODISHA JHANSI RANI BOSI VS	SUKANTA KUMAR DALAI VS	// ()
212	D-WP(C)/24087/2026 WP(C)/16998/2026	STATE OF ODISHA THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD VS	BIBHU PRASAD PANDA VS	// ()
213	D-WP(C)/23864/2026 WP(C)/16999/2026	THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM-DIVISIONAL LABOUR KAMALA DAS VS	COMMISSIONER, JAJPUR DURGA PRASAD JENA VS	// () ()
214	D-WP(C)/24021/2026 WP(C)/17000/2026	STATE OF ODISHA PUSPANJALI NATHSHARMA VS	SUKANTA KUMAR DALAI VS	// ()
215	D-WP(C)/24088/2026 WP(C)/17001/2026	STATE OF ODISHA THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD VS	BIBHU PRASAD PANDA VS	// ()
		THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM-DIVISIONAL LABOUR	COMMISSIONER, JAJPUR	//

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216	D-WP(C)/23866/2026 WP(C)/17002/2026	RAJU DAS VS STATE OF ODISHA	DURGA PRASAD JENA VS	// () //
217	D-WP(C)/23349/2026 WP(C)/17003/2026	SUSANTA KUMAR ROUT VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// () //
218	D-WP(C)/24091/2026 WP(C)/17004/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD VS THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM-DIVISIONAL LABOUR	BIBHU PRASAD PANDA VS COMMISSIONER, JAJPUR	// () //
219	D-WP(C)/24618/2026 WP(C)/17005/2026	ASHALATA MOHANTY @ PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// () //
220	D-WP(C)/23869/2026 WP(C)/17006/2026	SUBHADRA DASH VS STATE OF ODISHA	DURGA PRASAD JENA VS	// () //
221	D-WP(C)/23428/2026 WP(C)/17007/2026	MADHUMITA BEHERA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// () //
222	D-WP(C)/20527/2026 WP(C)/17008/2026	SUDHANSU SEKHAR PANDA VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// () //
223	D-WP(C)/24666/2026 WP(C)/17009/2026	DEEPAK KUMAR MISHRA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// () //
224	D-WP(C)/24094/2026 WP(C)/17010/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD VS THE CONTROLLING AUTHORITY UNDER, THE P.G. ACT-CUM-DIVISIONAL LABOUR	BIBHU PRASAD PANDA VS COMMISSIONER., JAJPUR	// () //
225	D-ABLAPL/15365/2026 ABLAPL/6022/2026	SISIRA KUMAR MOHAPATRA VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	BENTKAR (42 MOUZA) UPD CUTTACK () //
226	D-ABLAPL/15494/2026 ABLAPL/6023/2026	DURJYODHAN SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /179 /2026 () //
227	D-ABLAPL/15370/2026	MD. ALTAB	SARAT KUMAR JENA	BARGARH /175 /2026

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	ABLAPL/6024/2026	VS STATE OF ODISHA	VS	() //
228	D-ABLAPL/15497/2026 ABLAPL/6025/2026	PANKAJA BEHERA VS STATE OF ODISHA	KARUNAKAR GAYA VS	PURUNAKATAK /154 /2025 () //
229	D-ABLAPL/15374/2026 ABLAPL/6026/2026	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// () //
230	D-ABLAPL/15513/2026 ABLAPL/6027/2026	MAHAPRASAD RAY VS STATE OF ODISHA	AMLAN MOHANTY VS	BOLANGIR SADAR /135 /2026 () //
231	D-ABLAPL/15375/2026 ABLAPL/6028/2026	MAKARA @ MAHESH DALEI VS STATE OF ODISHA	KULDEEP MOHANTY VS	// J.M.F.C.,BALASORE(Baleshwar) 2(A)CC/0000063/2018
232	D-ABLAPL/15516/2026 ABLAPL/6029/2026	KUSHA BEHERA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	HANDAPA /104 /2026 () //
233	D-ABLAPL/15434/2026 ABLAPL/6030/2026	RAKESH DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	//0 J.M.F.C. BALASORE(RURAL)(Baleshwar) 2(A)CC/0000174/2026
234	D-ABLAPL/15549/2026 ABLAPL/6031/2026	JASHODA MOHANTY VS STATE OF ODISHA	RONIT GHOSH VS	SAMAL /17 /2026 () //
235	D-ABLAPL/15436/2026 ABLAPL/6032/2026	MANORANJAN MAHALIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	//0 J.M.F.C.,BASTA(Baleshwar) 2(A)CC/0000144/2026
236	D-ABLAPL/15550/2026 ABLAPL/6033/2026	KUNJA BIHARI PRADHAN VS STATE OF ODISHA	ABHILASH MISHRA VS	SONEPUR /160 /2019 () //
237	D-ABLAPL/15553/2026 ABLAPL/6034/2026	KUNJA BIHARI PRADHAN VS STATE OF ODISHA	ABHILASH MISHRA VS	SONEPUR /156 /2019 () //
238	D-ABLAPL/15446/2026 ABLAPL/6035/2026	ARBAJ KHAN VS	PRASHANTA KUMAR NAYAK VS	TUREIKELA /56 /2026 ()

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239	D-ABLAPL/15608/2026 ABLAPL/6036/2026	STATE OF ODISHA PRAMOD KUMAR ROUT VS STATE OF ODISHA	BISWABHUSAN DAS VS	// JAGATSINGPUR /320 /2026 ( //
240	D-ABLAPL/15487/2026 ABLAPL/6037/2026	BISWAJIT SAHOO VS STATE OF ODISHA	SAROJ KUMAR ROUSTRAY VS	BHADRAK RURAL /389 /2026 ( //
241	D-ABLAPL/15629/2026 ABLAPL/6038/2026	STATE OF ODISHA RAJIV KUMAR PRUSTY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BHADRESWAR /95 /2026 ( //
242	D-ABLAPL/14955/2026 ABLAPL/6039/2026	JAGANNATH SWAIN @ JAGAN VS STATE OF ODISHA	BISWAJIT MOHANTY VS	GANGAPUR (ASKA) /18 /2017 ( //
243	D-ABLAPL/15535/2026 ABLAPL/6040/2026	SANATANA JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 ( //
244	D-ABLAPL/15635/2026 ABLAPL/6041/2026	RITENDRA KUMAR SURA @ RITENDRA SURA VS STATE OF ODISHA	MITU KUMAR BISWAL VS	JARADA /423 /2025 ( //
245	D-ABLAPL/15545/2026 ABLAPL/6042/2026	KUNJA BIHARI PRADHAN VS STATE OF ODISHA	ABHILASH MISHRA VS	SONEPUR /159 /2019 ( //
246	D-ABLAPL/15650/2026 ABLAPL/6043/2026	BIRENDRA KUMAR ROUT VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	NAIKANI-DIHI /89 /2026 ( //
247	D-ABLAPL/15561/2026 ABLAPL/6044/2026	JAGADISH PATNAIK VS STATE OF ODISHA(VIG.)	JYOTI RANJAN DEO VS	VIGILANCE PS (BERHAMPUR) /2 /2026 ( //
248	D-ABLAPL/15564/2026 ABLAPL/6045/2026	ASHOK MOHANTY VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	TALCHER TOWN /203 /2026 ( //
249	D-ABLAPL/15577/2026 ABLAPL/6046/2026	MANOJ KUMAR AGRAWAL VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BHATILI /131 /2026 ( //

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250	D-ABLAPL/10645/2026 ABLAPL/6047/2026	KABI KHATUA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GHASIPURA /236 /2024 () //
251	D-ABLAPL/15647/2026 ABLAPL/6048/2026	GOPABANDHU MAHAPATRA VS STATE OF ODISHA	SUPRIYO RANJAN MAHAPATRA VS	BHANJANAGAR /439 /2026 () //
252	D-ABLAPL/15651/2026 ABLAPL/6049/2026	BABY @ ASHOK SWAIN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RASOL /121 /2026 () //
253	D-ABLAPL/15652/2026 ABLAPL/6050/2026	SIBA CHARN PALEI @ SIBA CHARAN PALEI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BARKOTE /113 /2026 () //
254	D-ABLAPL/15578/2026 ABLAPL/6051/2026	SK. NIZAM UDDIN @ NIZAM VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	INFOCITY PS /380 /2026 () //
255	D-ABLAPL/15562/2026 ABLAPL/6052/2026	MANASH KUMAR MALLICK VS STATE OF ODISHA	SK JONED FAIZ VS	CYBER CRIME AND ECO. OFFENCE, CU () //
256	D-ABLAPL/15566/2026 ABLAPL/6053/2026	SRIKANT SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHUNTUNI /30 /2026 () //
257	D-ABLAPL/15582/2026 ABLAPL/6054/2026	PARBATI NAYAK @ LAHARI VS STATE OF ODISHA	SAMVIT MOHANTY VS	TIRTOL /250 /2026 () //
258	D-ABLAPL/15567/2026 ABLAPL/6055/2026	RUDRA PRATAP MOHANTY VS STATE OF ODISHA	BIJAY JENA VS	/ /0 () //
259	D-ABLAPL/15583/2026 ABLAPL/6056/2026	RAHUL NAYAK VS STATE OF ODISHA	RAKESH RANJAN DASH VS	KHARABEL NAGAR P.S. /146 /2026 () //
260	D-ABLAPL/15602/2026 ABLAPL/6057/2026	BIKRAM ROUL @ BIKU VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	JAGATSINGPUR /78 /2019 () //
261	D-ABLAPL/15568/2026	GUDU @ ABINASH BEHERA	PRAVASH CHANDRA JENA	KHURDA MODEL /431 /2022

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	ABLAPL/6058/2026	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/15656/2026 ABLAPL/6059/2026	BAPI @ PRATAP KISHORE MOHAPATRA VS STATE OF ODISHA	GURUPRASAD BEHERA VS	BASTA /268 /2026 () //
263	D-ABLAPL/15570/2026 ABLAPL/6060/2026	KAILASH KUMAR BHOI VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BHATILI /133 /2026 () //
264	D-ABLAPL/15571/2026 ABLAPL/6061/2026	ABHISEK MAHAPATRA VS STATE OF ODISHA	BINAYA BHUSAN ROURTRAY VS	NAYAPALLI P.S. /144 /2026 () //
265	D-ABLAPL/15572/2026 ABLAPL/6062/2026	MANOJ KUMAR AGRAWAL VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	AMBABHONA /81 /2026 () //
266	D-ABLAPL/15670/2026 ABLAPL/6063/2026	SUSAMA NAYAK VS STATE OF ODISHA	ASHOK KUMAR GHADAI VS	JHIRPANI P.S. /61 /2026 () //
267	D-ABLAPL/15573/2026 ABLAPL/6064/2026	MANOJ KUMAR AGRAWAL VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	AMBABHONA /82 /2026 () //
268	D-ABLAPL/15576/2026 ABLAPL/6065/2026	PRATAP CHANDRA JENA @ PARATAP JENA VS STATE OF ODISHA	SATYABRATA DASH VS	KENDRAPARA SADAR /110 /2023 () //
269	D-ABLAPL/15581/2026 ABLAPL/6066/2026	LOCKEY @ SUVENDU @ SUBHENDRA KUMAR DAS VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /537 /2024 () //
270	D-ABLAPL/15599/2026 ABLAPL/6067/2026	CHATU PAL @ LAXMIKANTA PAL VS STATE OF ODISHA	DIPTIREKHA NANDA VS	BALIPATNA /94 /2026 () //
271	D-ABLAPL/15600/2026 ABLAPL/6068/2026	SITANSHU BHUSAN DASH VS STATE OF ODISHA	SEVATI SOREN VS	JAGATSINGPUR /410 /2026 () //
272	D-ABLAPL/15606/2026 ABLAPL/6069/2026	SARADA PRASAD MAHAPATRA VS	AJIT KUMAR RAUT VS	NAYAGARH /155 /2026 ()

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273	D-ABLAPL/15675/2026 ABLAPL/6070/2026	STATE OF ODISHA LITU @ PADMALOCHAN SATAPATHY VS STATE OF ODISHA	ASHOK KUMAR GHADAI VS	// ASKA /152 /2026 ()
274	D-ABLAPL/15678/2026 ABLAPL/6071/2026	STATE OF ODISHA BIKASH PARIDA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// RASOL /130 /2026 ()
275	D-ABLAPL/12107/2026 ABLAPL/6072/2026	STATE OF ODISHA M/S. SAHU TRADERS, SONEPUR VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// / /0 () //